

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:379  
ANSWERED ON:20.04.2015  
OPERATIONS OF AIRBUS A 380  
Tanwar Shri Kanwar Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to grant permission to certain foreign airlines for operation of Airbus A380 in the country;
- (b) if so, the details thereof and the requests received from foreign airlines in this regard along with the action taken thereon;
- (c) whether the Government has conducted any traffic and fare impact study for this aircraft;
- (d) if so, the details and the findings thereof; and
- (e) the names of airports in the country which are capable of handling this aircraft?

**Answer**

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION ( ) NO.379 FOR ANSWER ON 20.04.2015  
REGARDING OPERATIONS OF AIRBUS A380

(a) and (b): The Government of India has so far allowed the designated airlines of Singapore, Dubai and Germany to operate A-380 in India at the airports equipped to handle A-380 operations.

(c) and (d): No Madam. However, the operation of A-380 by International airlines is allowed subject to the overall traffic entitlements within bilateral Air Services Agreement with various countries.

(e): Delhi, Mumbai, Hyderabad and Bengaluru airports are capable of handling A-380 operations.